

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.92 of 2012 & IA-397 of 2012

Dated: 25<sup>th</sup> October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. .... Appellant (s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Mr. Sakya Singhra Chaudhri  
Mr. Anand Shrivastava for R-2

ORDER

We have heard the learned counsel for the appellant. Post the matter for further submissions on 18.11.2013.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt